

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.No.494/95

Monday, this the 17th day of April, 1995.

CORAM:

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

A Mohamed Raffi,  
(Alias A Mohammed Raffi Sait),  
Casual Mazdoor,  
Thycaud Head Post Office,  
Trivandrum-695 014.

- Applicant

By Advocate Mr Thomas Mathew

vs.

1. Post Master, Thycaud Head Post Office, Trivandrum-695 014.
2. Superintendent of Post Offices, Trivandrum South Division, Trivandrum-695 014.
3. Chief Post Master General, Kerala Circle, Trivandrum. - Respondents

By Advocate Mr S Radhakrishnan, Additional Central Government Standing Counsel

O\_R\_D\_E\_R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicant claims temporary status. He had advanced a similar claim in A3 and that is pending consideration before second respondent. We direct second respondent to consider A3 representation, pass a reasoned order thereon within two months from today and communicate the same to applicant.

2. Application is disposed of as aforesaid. No costs.

Dated, the 17th April, 1995.

  
PV VENKATAKRISHNAN  
ADMINISTRATIVE MEMBER

  
CHETTUR SANKARAN NAIR(J)  
VICE CHAIRMAN

List of Annexures:

1. Annexure A3: True copy of representation dated 1-2-1995 to the 2nd respondent by the applicant.